

framed for them. The recruitment rules provide for reservations of vacancies in favour of the Scheduled Castes and Scheduled Tribes, to the extent prescribed. The percentage of reservation in services of the same class is uniform. It would not be appropriate to single out a particular service and prescribe a percentage of reservation different to the uniform percentage applicable to all services of that class.

C. R. P. in Gujarat

3870. SHRI NARENDRA SINGH MAHIDA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the present number of the personnel of the Central Reserve Police in Gujarat;

(b) whether their number is proposed to be increased; and

(c) whether this battalion comprises of persons drawn from all the States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) At present there is no contingent of the C. R. P. stationed in Gujarat.

(b) and (c). Do not arise.

Theft of Ancient Historical Art Pieces in Gujarat

3871. SHRI NARENDRA SINGH MAHIDA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware that important ancient historical art pieces in the shape of idols are lying unprotected in the rural areas of Gujarat and many selfish people are earning huge money by stealing and exporting them;

(b) if so, the steps taken or proposed to be taken by Government for depositing these pieces of art in museums and thus protecting them;

(c) the number of idol thieves arrested by Government so far; and

(d) whether Government propose to enact a legislation to ensure that the ancient and historical pieces of art are not exported without the permission of Government ?

THE DEPUTY-MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) and (b). As far as Centrally protected monuments in Gujarat are concerned some pieces of sculptures are lying loose. Steps have been initiated to shift these to places of safety, as also to document and photograph them. Sculpture-sheds to house them will be constructed as and when funds are available. No report of theft in Centrally protected monuments in Gujarat have been received.

(c) No reports of any arrests in connection with thefts in Centrally protected monuments in Gujarat have been received.

(d) Under the existing Antiquities (Export Control) Act 1947, licences are required for export of all antiquities.

Survey and Excavation work in Gujarat

3872. SHRI NARENDRA SINGH MAHIDA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the facilities provided by the Central Government for survey and excavation work in the various places of archaeological importance in Gujarat and the grants given therefor; and

(b) the steps taken by Government so far in regard to several ancient and historic places in Gujarat, the survey of which is yet to be undertaken ?

THE DEPUTY-MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) and (b). The Archa-